

City-wise information relating to incidence of crime against children is not maintained at the Central level.

(b) to (e) The Immoral Traffic (Prevention) Act, 1956, supplemented by the Indian Penal Code, prohibits trafficking in human beings including children. High penalties/punishments have been prescribed in cases relating to the prostitution of a child or minor under the Act. The Indian penal Code has provisions for the protection of a child, either male or female, against being used for the purpose of prostitution or any other kind of illicit sexual act.

[Translation]

Forest Land on Lease to Industries

2094. SHRI NITISH KUMAR :
JUSTICE GUMAN MAL LODHA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government had given the forest land on lease to the various industries to protect the forest reserves ;

(b) if so, whether there have been report of decline in the fertility level of these lands given to the industries under the said policy; and

(c) if so, the reaction of the Government thereto ?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) The Central Government

have not approved any lease of forest land to industries under the Forest (Conservation) Act, 1980 for protecting forest reserves.

(b) and (c) Do not arise.

[English]

Bio-Fertilizers

2095. SHRI RAJENDRA SINGH RANA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of companies putting efforts in generating bio-fertilizers ;

(b) whether the public sector chemical and fertilizer companies are planning to advance in bio-fertilizer production in near future; and

(c) if so, the details of the companies producing 100% eco-friendly fertilizer for agriculture ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) to (c) Under schemes of the Department of Agriculture & Cooperation and the Department of Fertilisers, Government have given financial support for setting up of fifty bio-fertiliser production units in different States by various organisations including fertiliser manufacturing companies. The scheme of Department of Agriculture and Cooperation which aims at development and promotion of bio-fertilisers is continued during IX Five Year Plan. A list of companies financed by the Government for production of bio-fertiliser which is considered as an ecofriendly fertilizer is given in the attached Statement.

Statement

Details of grant provided by the Department of agriculture and cooperation, Ministry of Agriculture

S.No.	Name of the Institution/ Company	Location of the Unit	Grant released (Rs. in lakhs)	Capacity (tonnes/annum)
1	2	3	4	5
1.	Chaudhary Charan Singh Haryana Agricultural University, Hissar	Haryana Agricultural University, Hissar	13.00	75
2.	M/s T. Stanes & Company, Ltd. Coimbatore	Coimbatore (Tamil Nadu)	13.00	75
3.	M/s Punjab Agro Industries Corporation	Ludhiana	11.83	75
4.	M/s Rajasthan Agro Industries Corporation	Jaipur	13.00	75
5.	Tamil Nadu (State Govt.)	Salem	26.00	75
6.	Tamil Nadu (State Govt.)	Kudumiamalia Pudukottai Distt.	26.00	75
7.	M/s BAIF	Waghali Pune (Maharashtra)	12.60	75

1	2	3	4	5
8.	MPs Sima Cotton Development & Research Association	Ponneri Distt Coimbatore	13.00	75
9.	M/s IFFCO	Phulpur	13.00	75
10.	M/s SPIC	Suburban area near Madras	13.00	75
11.	M/s NAFED	Indore (M.P)	13.00	200
12.	M/s Madhya Pradesh State Agro Development Industries Corporation Ltd. Bhopal	Bhopal (M.P.)	9.30	75
13.	Andhra Pradesh Agricultural University	Agricultural Research Station, (Amravati) Guntur Distt.	13.00	75
14.	M/s Orissa Agro Industries Corporation	Rourkela	13.00	75
15.	M/s Gujarat State Fertilizer Co. Ltd. Vadodra	Vadodra	13.00	300
16.	Bidhan Chandra Krishi Vishwa Vidyalaya, Kalyani	University	13.00	72
17.	M/s Gujarat State Cooperative Marketing Federation Ltd.	Nawagam	10.50	75
18.	M/s Madras Fertiliser Ltd. Madras	Manali (Madras)	13.00	75
19.	M/s Godawari Fertiliser & Chemicals Ltd. Secundrabad	Hyderabad	13.00	75
20.	State Government of Kerala	Pattambi	7.83	75
21.	M/s Hindustan Fertiliser Ltd.	Durgapur	12.08	75
22.	M/s N.F.L.	Indore (M.P.)	12.50	75
23.	M/s M.F.L.	Vijayawada (A.P)	12.50	75
24.	M/s KRIBHCO	Surat (Gujarat)	12.50	75
25.	M/s R.C.F.	R & D Campus, Chembur, Bombay	12.50	75
26.	M/s Pondicherry Agro Service & Industries Coporation	Pond icherry	13.00	100
27.	Mizoram	Aizwal	10.49	75
28.	M/s H.F.C.	Sindri	13.00	75
29.	M/s FACT Kerala	Udyog Mandal Cochin	20.00	150
30.	M/s Orissa Agro Industries Corporation	Sambalpur	20.00	150
31.	M/s M.P. State Oils Seeds Growers	Dhar	17.70	150
32.	M/s M.F.L. (A.P.)		0.50	Part payment
33.	Bihar (SCADA)		20.00	150
34.	M/s Assam Agro Industries Dev. Corporation	Khanapara Guwahati	20.00	150

1	2	3	4	5
35.	M/s Gujarat Agro Industries Agro Corporation	Solvent Extraction Plant Post Barja	20.00	150
36.	Nagaland		20.00	150
37.	Karnataka (KCD Corporation)	Bangalore Road	20.00	150
38.	Rajasthan (SFCI)	Suratgarh	20.00	150
39.	M/s Karnataka (RAIC)	Hebbal Road	20.00	150
40.	M/s H.F.C. (Assam)	Silchar	20.00	150
41.	M/s DAIC (Raygada)	Raygada	20.00	150
42.	Himachal Pradesh	Howthoranvilla Simla	11.16	50

Cold Storage Facility

2096. SHRI CHANDRA BHUSHAN SINGH : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether 30% of production of fresh fruits, etc. is wasted in transit and storage due to lack of cold storage facilities all over the country;

(b) if so, whether the Government have any proposal to give grant in-aid or subsidy to create cold storage facilities; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) No survey has been conducted by the Ministry of Food Processing Industries to assess the loss of fresh fruits, etc. However it is estimated that 25 to 30 per cent of production of fresh fruits, etc. is wasted due to lack of cold storage facilities and perishability of the produce.

(b) and (c) With a view to reduce the post-harvest handling losses for fruits & vegetables and also processed fruit & vegetable products, the Ministry of Food Processing Industries had implemented a plan Scheme during the VIIIth Five Year Plan. It is also proposed to continue the Scheme during the IXth plan period including the year 1997-98, to provide assistance to the Joint/assisted sector undertakings, cooperatives, non-Governmental organizations, voluntary organizations and private sector undertakings, etc. for setting up of cold storages in the country.

Under the proposed Scheme, it is intended to provide assistance to such implementing agency as Joint/assisted sector undertakings, cooperatives, non-Governmental organizations, voluntary organizations, upto 50 per cent of the cost of land, building, plant & machinery and other insulation equipments subject to a maximum of Rs. 1 crore.

In case of such cold storages being set up in North-Eastern states including Sikkim and ITDP areas, the quantum

of assistance would be enhanced to 75 per cent of the cost of land, building, Plant & Machinery and other insulation equipments, etc. subject to a maximum of Rs. 1.25 crore.

In case of such cold storages being set up by private sector undertakings, assistance available is proposed to be 25 per cent of the cost of land, building, plant & machinery and insulation equipments, etc. Subject to a maximum of Rs. 25 lakhs. The assistance available in these cases for setting up of cold storages would be in the form of grant-in-aid.

Production of Cotton

2097. DR. M. JAGANNATH : Will the Minister of AGRICULTURE be pleased to state:

(a) the total production of cotton during each of the last three years, State-wise;

(b) the total areas under cultivation of cotton in each State during the said period and at present;

(c) the expected cotton production for the current season and the target fixed during 1997-98;

(d) whether farmers in some States are shifting from cotton to other commercial crops;

(e) if so, the reasons therefor, State-wise ; and

(f) the steps proposed to be taken by the Government to reverse the trend in view of achieving the desired target ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) to (c) The estimates of area and production of cotton during each of the last three years i.e., 1994-95, 1995-96 and 1996-97, State-wise, is in the attached Statement.

The target of production of cotton for 1997-98 is set at 148 lakh bales of 170 kgs. each. It is, however, too early to assess the area as well as production of cotton for the current year, i.e., 1997-98 as the sowings of cotton is still in progress in some of the States.